

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. OA. 350/134/2018

Date of Order: 25.06.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Sunil Kumar Hazra, son of late Sankar Hazra of Village and Post Office and Police Station- Katwa, Vidyasagar Pally near Lion's Club, Katwa, Purba Burdhaman, Pin Code- 713 130.

.....Applicant.

-versus-

1. Union of India, service through the Secretary, Department of Posts, India having its office at Dak Bhawan, Sansad Marg, New Delhi- 110001.
2. Director of Postal Service, office of the Post-Master General, South Bengal Region, Kolkata- 700 012.
3. Senior Superintendent Post Office, Burdwan Division, Burdwan- 713 101

.....Respondents.

For the Applicant : Ms. P. Mondal, Counsel

For the Respondents : Mr. K. Prasad, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Ms. P. Mondal, ld. Counsel appears on behalf of the applicant and Mr. K. Prasad, ld. Counsel appears on behalf of the respondents.

2. Ld. Counsel for applicant prays liberty to withdraw this application to file it afresh after annexing all the documents which she wishes to rely upon.

3. Accordingly, OA is dismissed as withdrawn with liberty to the applicant to file it afresh but within 4 weeks from the date of receipt of the copy of this order.

(Bidisha Banerjee)
Member (J)

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